

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF MARINA PROJECTS
PRIVATE LIMITED**

1.	NAME OF CORPORATE DEBTOR	Marina Projects Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	18/8/2011
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Register of Companies, West Bengal
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U45400WB2011PTC166543
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	16A, Chowringhee Mansion 30, JL Nehru Road, 2 nd Floor Kolkata WB 700016 IN
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	10/10/2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	17/12/2019
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Sonu Jain Poddar Court Gate No-2, 18, Rabindra Saran, 3 rd Floor, Suit No, 327, Kolkata .700001, casonujain@gmail.com 9830285088 IBBI/IPA/-001/IP/P00575/2017-18/11016
9.	LAST DATE FOR SUBMISSION OF CLAIMS	16/01/2020

Notice is hereby given that the Hon'ble National Company Law Tribunal Kolkata has ordered the commencement of liquidation of the *Marina Project Private Ltd* on 17/12/2019

The stakeholders of Marina Project Private Ltd are hereby called upon to submit a proof of their claims, on or before 17/01/2020, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

S Jain

Name and Signature of the Liquidator: Sonu Jain

Date and Place: 21/12/2019, Kolkata